(b) if so, the details thereof;

(c) the number of the universities recognized by U.G.C.; and

(d) the details of total amount released to the universities during the last year for higher education and research and the amount utilized out of it?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) According to the information furnished by the University Grants Commission (UGC), there are 388 Degree granting institutions (as on 16.8.2007) including under Section 2 (f) of the UGC Act, 1956. These Degree granting institutions comprise 221 State Universities, 24 Central Universities, 11 Private Universities, 114 Institutions Deemed to be Universities, 13 Institutions of National Importance and 5 Institutions established under State legislations. Of the 232 State universities (including 11 Private Universities), 161 universities are recognized by the UGC for grants under Section 12B of the UGC Act.

(d) The grants released by the UGC to the eligible universities under its General Development Assistance Scheme, during the year 2006-07, are as under:

State Universities	Rs. 10,517.44 lakhs
Deemed to be Universities	Rs. 1,374.49 lakhs
Central Universities	Rs. 3,79,299.02 lakhs

The universities have been allowed to utilize these grants by the 30th September, 2007.

Assessment of Government Schools

2806. SHRIMATI JAYA BACHCHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have assessed the performance of Government schools in the country vis-a-vis the public schools, in the wake of results of X and XII class examinations this year; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) Public examinations at secondary and higher secondary stages are conducted by various boards set up by both Central and State Governments. As regards Central Board of Secondary Education (CBSE) is concerned, comparison of the results of class Xth and XIIth Board examination of the Government and Government aided *vis-a-vis* Privately Managed Unaided schools in 2007 is as under:-

Type of Schools	Class X 2007	Class XII 2007
State/UT Government schools	70.36	78.59
Government aided schools	72.66	75.93
Kendriya Vidyalaya Sangathan (KVS)	95.64	93.14
Navodaya Vidyalaya Samiti (NVS)	96.41	90.11
Central Tibetan School Administration (CTSA)	92.33	86.24
Privately managed unaided school	91.81	82.29
Overall percentage :	84.44	80.64

Category-wise pass percentage of schools at CBSE Class X and Class XII examinations for the year 2007

Opening of Kendriya Vidyalayas

†2807. SHRIMATI SUSHMA SWARAJ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that 95 new Kendriya Vidyalayas have been opened without any prior formal sanction;

(b) if so, the details thereof, State-wise;

(c) on what basis these schools were opened; and

(d) in what manner the salary and other requirement of the employees of these schools would be fulfilled?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) to (d) During 2003-04 and 2004-05, 95 Kendriya Vidyalåyas (KVs) were opened without prior approval of the Government, but subsequently ex-post facto approval of the Government has been obtained on 26.06.2006 to regularise such schools. State-wise details of such schools are given in the Statement (*See* below).

At present, salary and other requirement of the employees of these schools are met out of the grants received by Kendriga Vidyalaya Sangathan from the Government of India.

[†]Original notice of the question was received in Hindi.